

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

36

C.S.P. No. 1017/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2017

NAME OF THE PARTIES: M/s. Indo Amines Limited.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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	Rajesh Shah	Adv	
	Ahmed Churawala		

*Ahmed*

ORDER

CSP No. 1017/230-232/NCLT/MB/MAH/2017

CSP No. 1018/230-232/NCLT/MB/MAH/2017

CSP No. 1019/230-232/NCLT/MB/MAH/2017

The Company Petitions are **admitted**.

List these matters for final hearing on **16.11.2017**.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)